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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No. 45/NCLT/AHM/2017 (New)
With Gujarat High Court C.P. No. 510/2016 in C.A. No. 492/2016 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017**

Name of the Company: **Crown Decor Pvt.Ltd.**

Section of the Companies Act: **Section 391-394 of the Companies Act, 1956**

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Vaibhavi Parikh	ADVOCATE	PETITIONER	
2.				

ORDER

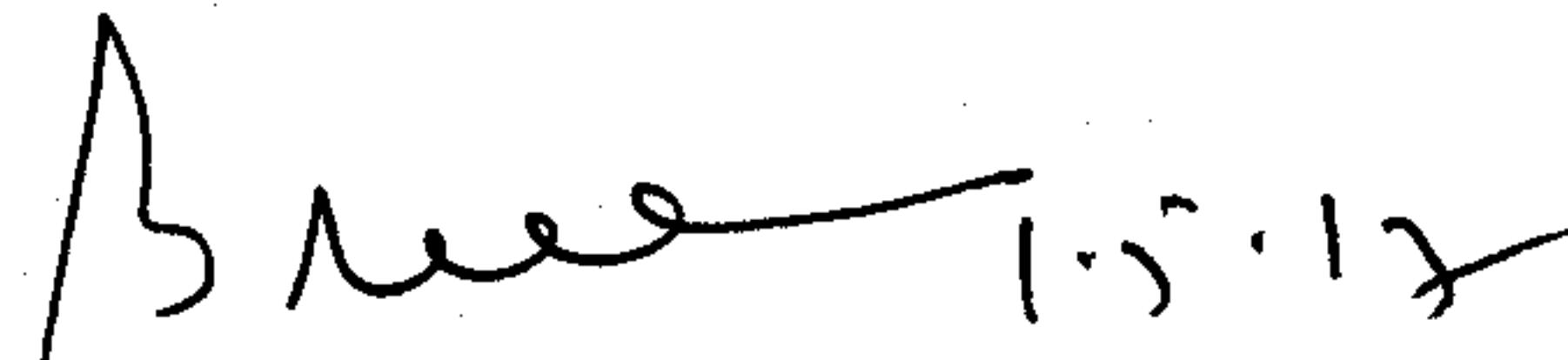
Learned Advocate Ms. Vaibhavi Parikh present for Petitioner.

Affidavit of service of publication filed.

Affidavit of service of notices on statutory authorities filed.

No objection received from public.

List the matter on 03.05.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 1st day of May, 2017.